

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 39788
/2013

SHIVAM HAND MADE PAPER Petitione
r(s)

VERSUS

THE COMMISSIONER ALLAHABAD DIV.& ORS Responden
t(s)
(with office report)

Date : 28/09/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Anshuman Tiwari, Adv.
Mr. E. C. Vidya Sagar, Adv.

For Respondent(s)

Mr. Piyush Dwivedi, Adv.
Mr. Shirish Kr. Misra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service report of respondent Nos.1, 2 and 4 is awaited.

The Ld. Advocate, appearing on behalf of Mr.Ardhendumauli Kr.

Prasad, Advocate-on-Record has appeared for respondent No.2.

It is mentioned that vakalatnama has already been fi
led.

Petitioner to provide the complete set of the pleadings within

a week. Four weeks' time is requested to file the counter

affidavit. Be filed, as assured.

The Ld. Counsel for respondent No.3 has requested two

more weeks' time to file the vakalatnama. Be filed
, as

assured. Counter affidavit on his behalf is alread
y on

record.

Signature Not Verified

Digitally signed by

Rupam Dhamija

Date: 2015.09.30

17:14:09 IST

Reason: List again on 14.12.2015.

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(RACHNA GUP

Registra